

Meeting of Export Promotion Councils or Committees of Administration

1444. SHRI ASHFAQ HUSSAIN: Will the Minister of COMMERCE be pleased to lay a statement showing:

(a) the dates and venues of all the meetings of all the Export Promotion Councils or the Committees of Administration or Executive Committees held during the past three years separately for each Export Promotion Council; and

(b) total expenditure for each year including for lunches and dinners and for holding such meetings, separately for each Council?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). A statement is laid on the Table. [Placed in Library. See No. LT—4263/82]. (It is however mentioned that Government grant is not given for the expenditure on the meetings of the Committee of Administration or Executive Committee.)

Firms involved in Misdeclaration of Non-Handloom Garments as Handloom Garments

1445. SHRI ASHFAQ HUSSAIN: Will the Minister of COMMERCE be pleased to lay a statement showing:

(a) list of firms involved in mis-declaration of Non-Handloom Garments as Handloom Garments and against whom complaints have been received from Foreign Governments; and

(b) action which Government have taken or propose to take to punish each of the guilty exporters?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Recently, some cases from Benelux and the United Kingdom, where non-handloom origin of goods had been alleged, were referred to the Government for scrutiny. On scrutiny, it has been found that 16 parties were involved in cases where non-handloom products had been exported as handloom items. The names of the parties involved are given in the attached statement.

(b) Action under Law is contemplated against these parties.

Statement

Sl. No.	Name of the Party
1.	M/s. C & A International, New Delhi.
2.	M/s. Sing & Smile (I) P. Ltd., New Delhi.
3.	M/s. Vandana Exports, New Delhi.
4.	M/s. India Export House Private Ltd., New Delhi.
5.	M/s. Neeta Wears, New Delhi.
6.	M/s. Kanta International, New Delhi.
7.	M/s. Smiling Roses, New Delhi.
8.	M/s. Atex India, New Delhi.
9.	M/s. Shiwani Exp. Inc. New Delhi.
10.	M/s. Chowdhary International, Bombay.
11.	M/s. Jaydee Exports, New Delhi.
12.	M/s. Gazibo, New Delhi.
13.	M/s. Mohan International, New Delhi.
14.	M/s. Chandramani, Delhi.
15.	M/s. Mohan Overseas, New Delhi.
16.	M/s. Western India Garments Pvt. Ltd., Bombay.

Dearness Allowance Payable to Central Government Employees

1446. DR. KRUPASINDHU BHOI: Will the Minister of FINANCE be pleased to state:

(a) whether Central Government employees have become eligible for one more instalment of dearness allowance from April, 1982 with the consumer price index for industrial workers standing at 457;

(b) whether Government have considered the question of granting the instalment due;

(c) if so, the decision taken in the matter; and